

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 320

IA-4117/2021, IA-3057/2022, IA-3062/2022, IA-3064/2022
IA-3073/2022, IA-3074/2022, IA-3324/2022

IN

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Petitioner/Applicant
Anr.

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 18.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the BOB Bank : Ms. Praveena Gautam, Ms. Kanika Kalyan, Ms.
Akanksha Tyagi, Adv.

For the Respondent : Mr. Shobhan Mahanti, Mr. Siddhant Katyal, Adv.

For the RP : Mr. Rishabh Jain, Adv.

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **15.05.2024.**

-Sd-
(COURT OFFICER)